



सत्यमेव जयते

SERVICES LOK ADALAT (VIRTUAL) CAUSELIST
For Thursday The 26th November 2020
NYAYA SADAN, JHALSA
AT 11:00 AM
LOK ADALAT (BENCH NO.1)

Lok Adalat

1	W.P(S)/6399/2012	GANESH MUKHI vs DRINKING WATER AND SANITATION RETIREMENT BENEFIT CUM PENSION	SUNIL KUMAR SINHA	LAL C. NATH SHADEO SUDARSHAN SHRIVASTAVA SREENU GARAPATI
2	W.P(S)/1913/2013	RAM KISHORE MISHRA vs ANIMAL HUSBANDARY DEPARTMENT RETIREMENT BENEFIT CUM PENSION	BHOLA NATH RAJAK	LAL C. NATH SHADEO SREENU GARAPATI
3	W.P(S)/4127/2013	JAY RAM GOSWAMI vs THE STATE OF JHARKHAND AND ORS. RETIREMENT BENEFIT CUM PENSION	RAM KISHORE PRASAD PRAFUL JOJO	JAI PRAKASH,(A A G) SURESH KUMAR S P ROY
4	W.P(S)/7741/2013	CHANDRA KUMAR PANDEY vs POLICE RETIREMENT BENEFIT CUM PENSION	JAI SHANKAR TRIPATHI MANJULA UPADHYAY PRADEEP KR.CHOUBEY	A.G SUDARSHAN SHRIVASTAVA AJIT KUMAR PRASHANT KR SINGH PRABHAT KR SINHA
5	W.P(C)/1318/2014	BIJENDRA NARAYAN SINGH vs HOME DEPARTMENT	SURESH KUMAR	LAL CHANDRAHAS NATH SHAHEDEO A.G AJIT KUMAR RICHA SANCHITA SUNIL KUMAR AGARWAL PARTH S. A. SWAROOP PATI PRABHAT KR SINHA
6	W.P(S)/2297/2014	SURAJMUNI HEMBRAM vs THE STATE OF JHARKHAND AND ORS RETIREMENT BENEFIT CUM PENSION	BIRENDRA KR JHA PRAMOD KR JHA	A.G SUDARSHAN SHRIVASTAVA RICHA SANCHITA SUNIL KUMAR AGARWAL PRABHAT KR SINHA
7	W.P(S)/1608/2015	GOVARDHAN SINGH vs AGRICULTURE DEPARTMENT RETIREMENT BENEFIT CUM PENSION	ANOOP KR MEHTA SHARAD KAUSHAL AMIT KR SINHA	KRISHNA MURARI VERMA (GP1) SUDARSHAN SHRIVASTAVA
8	W.P(S)/1672/2015	MD MUSTAQUE AHMAD vs HOME DEPARTMENT RETIREMENT BENEFIT CUM PENSION	AZEEMUDDIN	RAVI SHANKAR MAJUMDAR SUDARSHAN SHRIVASTAVA MANOJ KR. NO.3 AJIT KUMAR HEMANT KR GUPTA
9	W.P(S)/5161/2016	MAHENDRA SARMA vs THE STATE OF JHARKHAND THROUGH ITS DIRECTOR GENERAL OF POLICE AND ORS	SARVENDRA KUMAR	SUDARSHAN SHRIVASTAVA AJIT KUMAR DHANAJAY KR DUBEY SURESH KUMAR NEELAM TIWARY DHANANJAY KR PATHAK RICHA SANCHITA
10	ACP MATTER W.P(S)/7277/2016	UPENDRA PRASAD vs HUMAN RESOURCES DEPARTMENT	M M SHARMA SHAIENDRA BHUSHAN SAHAY SURAJ KUMAR ANKIT KUMAR	PRASHANT PALLAV RAJIV ANAND SURESH KUMAR MITHILESH SINGH DR.ASHOK KR.SINGH GAUTAM RAKESH BIJAY KR SINHA

11	W.P(S)/7520/2016	AJIT KUMAR MAHATO vs EDUCATION	HARENDRA KR MAHATO AHALYA MAHATO	BINOD SINGH SURESH KUMAR KRISHNA SHANKAR
		RETIREMENT BENEFIT CUM PENSION		
12	W.P(S)/373/2017	MANOJ KUMAR AND ANR vs HUMAN RESOURCES DEPARTMENT	ROHIT	JAI PRAKASH,(A A G)
		RETIREMENT BENEFIT CUM PENSION		
13	W.P(S)/2191/2017	RANGNATH RAI vs WATER RESOURCES DEPARTMENT	SURAJ SINGH INDRAJIT SINHA VIPUL PODDAR KUMAR VIMAL AMITABH PRASAD AJAY KUMAR SAH	JAI PRAKASH,(A A G)
		RETIREMENT BENEFIT CUM PENSION		
	IA NO, 3029/2019 (For Addition of Party), 5439/2018 (For Stay Of Proceedings)			
		RETIREMENT BENEFIT CUM PENSION		
14	W.P(S)/2370/2017	MANO KANDULNA vs THE STATE OF JHARKHAND AND ORS	JITENDRA NATH UPADHYAY NAVNEET SAHAY	SUMIR PRASAD
		RETIREMENT BENEFIT CUM PENSION		
15	W.P(S)/2832/2017	MANSINGH HO vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	ANJANI KR VERMA	LAL CHANDRAHAS NATH SHAHEDEO GAUTAM RAKESH DR.ASHOK KR.SINGH SREENU GARAPATI BIJAY KR SINHA
		RETIREMENT BENEFIT CUM PENSION		
16	W.P(S)/5703/2017	RUP SINGH PINGUA vs REVENUE DEPARTMENT	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	MANOJ KR. NO.3 ATANU BANERJEE
		ACP MATTER		
wt17	W.P(S)/5717/2017	OM PRAKASH PASWAN vs REVENUE DEPARTMENT	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	DHANAJAY KR DUBEY ATANU BANERJEE ASHOK KR YADAV SUNIL KUMAR
		ACP MATTER		
wt18	W.P(S)/5718/2017	VIJAY GOPE vs REVENUE DEPARTMENT	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	JAI PRAKASH,(A A G)
		ACP MATTER		
wt19	W.P(S)/5775/2017	SHEO SHARAN SAO vs REVENUE DEPARTMENT	ASHIM KR SAHANI AJIT KUMAR	MD. SHAMIM AKHTAR ATANU BANERJEE SUNIL KUMAR
		ACP MATTER		

SERVICES LOK ADALAT (VIRTUAL) CAUSELIST
For Thursday The 26th November 2020
NYAYA SADAN, JHALSA
AT 11:00 AM
LOK ADALAT (BENCH NO.2)

Lok Adalat

1	W.P(S)/5761/2017	PRAHLAD MANJHI vs REVENUE DEPARTMENT	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	JAYANT FRANKLIN TOPPO ATANU BANERJEE
	ACP MATTER			
wt2	W.P(S)/5702/2017	MAHENDRA SINGH vs REVENUE DEPARTMENT	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	BINOD SINGH ATANU BANERJEE
	ACP MATTER			
wt3	W.P(S)/5789/2017	RAM NARAYAN KUSHWAHA vs REVENUE DEPARTMENT	AJIT KUMAR VIKESH KUMAR	ATANU BANERJEE ASHOK KR YADAV SUNIL KUMAR
	ACP MATTER			
4	W.P(S)/6419/2017	GHASIRAM MUNDA vs REVENUE DEPARTMENT	ASHIM KR SAHANI AJIT KUMAR	JAI PRAKASH,(A A G) ATANU BANERJEE
	ACP MATTER			
5	W.P(S)/6421/2017	DASHRATH PRASAD OJHA vs REVENUE DEPARTMENT	ASHIM KR SAHANI AJIT KUMAR	CHANDRA PRABHA
	ACP MATTER			
6	W.P(S)/6449/2017	SHIVNANDAN PRASAD vs REVENUE DEPARTMENT	ASHIM KR SAHANI AJIT KUMAR	DHANAJAY KR DUBEY ATANU BANERJEE SUNIL KUMAR
	ACP MATTER			
7	W.P(S)/6668/2017	DAMODAR ROY vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HEALTH AND FAMILY WELFARE AND ORS	SUNIL KUMAR SINHA	HIMANSHU KR MEHTA SUDARSHAN SHRIVASTAVA SURESH KUMAR
	ACP MATTER			
8	W.P(S)/7153/2017	MRS JOSEPHA SURIN vs THE STATE OF JHARKHAND AND ORS	PIYUSH CHITRESH SHRAY MISHRA DEEPANKAR	HIMANSHU KR MEHTA PRASHANT KR SINHA PRASHANT VIDYARATHI
	GRATUITY			
9	W.P(S)/479/2018	BIR BAHADUR SINGH vs THE STATE OF JHARKHAND AND ORS	MAHESH KUMAR SINHA (2) RAM NARESH SINGH	JAI PRAKASH,(A A G) AMRITA KUMARI SURESH KUMAR DR.ASHOK KR.SINGH
	ACP MATTER			
10	W.P(S)/1088/2018	SHARDA NAND SHARMA vs THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT	PREM PUJARI ROY	MANOJ KR. NO.3 ANOOP KR MEHTA
	ABSORPTION			
11	W.P(S)/2783/2018	JITENDRA NATH vs THE STATE OF JHARKHAND THROUGH THE SECRETARY	MANOJ KR CHOUBEY KRISHNA PRAJAPATI	ATANU BANERJEE
	IA NO, 4920/2020 (For Stay Of Proceedings)			
	PROMOTION			
12	W.P(S)/2964/2018	JYOTI TIRKEY vs THE STATE OF JHARKHAND	RAJENDRA PRASAD GUPTA SUDHA GUPTA	DHANAJAY KR DUBEY ATANU BANERJEE RAHUL KR GUPTA
	LEAVE ENCASHMENT			

13	W.P(S)/4368/2018	PANKAJ BALLABH vs THE STATE OF JHARKHAND THROUGH SECRETARY DEPTT OF HEALTH MEDICAL EDUCATION AND FAMILY WELFARE	DEVESH KRISHNA PRIYANKA BOBY	HIMANSHU KR MEHTA DR.ASHOK KR.SINGH
	REGULARISATION			
14	W.P(S)/4411/2018	MISS PUSHPA BECK vs STATE OF JHARKHAND	ARBIND KUMAR	PRASHANT KR SINGH AMIT KUMAR
	LEAVE ENCASHMENT			
15	W.P(S)/4567/2018	MANOJ KUMAR SINGH vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT	SANJAY KUMAR PANDEY	PRASHANT KR SINGH SANJAY PIPRAWALL AMIT KUMAR
	APPOINTMENT			
16	W.P(S)/5073/2018	SMT ARTI KARMKAR vs STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	RAMANAND RAM	HIMANSHU KR MEHTA SURESH KUMAR SUNIL KUMAR AGARWAL
	RETIREMENT BENEFIT CUM PENSION			
17	W.P(S)/5395/2018	BIRENDRA NARAYAN SINGH DEO vs THE STATE OF JHARKHAND	ARSHAD HUSSAIN AVINASH KR SINGH HAIDER ALI	ATANU BANERJEE
	MACP			
18	W.P(S)/6255/2018	DIGAMBER RAI vs THE STATE OF JHARKHAND	VIJAY KUMAR ROY	ATANU BANERJEE
	RETIREMENT BENEFIT CUM PENSION			
19	W.P(S)/538/2019	BACHCHA SINGH vs THE STATE OF JHARKHAND	RITU KUMAR SAMAVESH BHANJ DEO VIKASH KUMAR SHATAKSHI	AJIT KUMAR
	SALARY MATTER			

SERVICES LOK ADALAT (VIRTUAL) CAUSELIST
For Thursday The 26th November 2020
NYAYA SADAN, JHALSA
AT 11:00 AM
LOK ADALAT (BENCH NO.3)

Lok Adalat

1	W.P(S)/981/2019 SALARY MATTER	UPENDRA DAS vs THE STATE OF JHARKHAND	PRADEEP KR VERMA BANDANA SINHA ABHA VERMA	RAJIV ANAND PRASHANT PALLAV MITHILESH SINGH
2	W.P(S)/997/2019 DEATH CUM RETIREMENT BENEFITS	BIMLA DEVI vs THE RANCHI UNIVERSITY THROUGH ITS REGISTRAR	RAHUL KUMAR APOORVA SINGH RANJAN KUMAR	ATANU BANERJEE ANOOP KR MEHTA
3	W.P(S)/1017/2019 RETIREMENT BENEFIT CUM PENSION	JITENDRA KUMAR MISHRA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY STATE TRANSPORT DEPARTMENT	PANKAJ KR MISHRA	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
4	W.P(S)/1370/2019 RETIREMENT BENEFIT CUM PENSION	TRIPURARI SHANKAR PRASAD vs THE STATE OF JHARKHAND THROUGH THE SECRETARY PR SECRETARY ROAD CONSTRUCTION DEPARTMENT	KUMARI RASHMI RANESH ANAND SHIV SHANKAR KUMAR	LAL CHANDRAHAS NATH SHAHEDEO SURESH KUMAR SREENU GARAPATI
5	W.P(S)/1426/2019 PAY SCALE MATTER	AWADH NARAYAN RAM vs THE STATE OF JHARKHAND	PEEYUSH KRISHNA CHOUDHARY	HIMANSHU KR MEHTA SUDARSHAN SHRIVASTAVA SURESH KUMAR
6	W.P(S)/1933/2019 RETIREMENT BENEFIT CUM PENSION	KANCHAN DEVI vs THE STATE OF JHARKHAND	M M SHARMA	VIJAY SHANKAR PRASAD SURESH KUMAR
7	W.P(S)/1967/2019 DISMISSAL/REMOVAL/TERMINATION	CHANDRASHEKHAR PRASAD SINGH vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HOME	AMRENDRA PRADHAN PRAN PRANAY	AJIT KUMAR
8	W.P(S)/1985/2019 PAY SCALE MATTER	MOTI LAL HAZAM vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	SHAILENDRA KUMAR SINGH LEENA MUKHERJEE JAI PRAKASH SAHU	NAVIN KR SINGH SURESH KUMAR
9	W.P(S)/2040/2019 RETIREMENT BENEFIT CUM PENSION	SUMITRA RANI SINHA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HEALTH	SHANKAR LAL AGARWAL	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
10	W.P(S)/2080/2019 LEAVE ENCASHMENT	NIRODH BARAN PAUL vs THE STATE OF JHARKHAND	HARENDRA KR MAHATO AHALYA MAHATO	LAL CHANDRAHAS NATH SHAHEDEO ATANU BANERJEE
11	W.P(S)/2185/2019 MACP	RAHUL KUMAR vs THE STATE OF JHARKHAND	SAURABH SHEKHAR	ATANU BANERJEE SUDARSHAN SHRIVASTAVA SURESH KUMAR
12	W.P(S)/2724/2019 LEAVE ENCASHMENT	RAVINDRA NATH SARANGI vs THE STATE OF JHARKHAND	CHANDRAJIT MUKHERJEE ANJANI KUMAR PUJA KUMARI SHIVAM UTKARSH SAHAY	NAVIN KR SINGH

13	W.P(S)/2885/2019	BHUPAL SINGH vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION	VIJAY KUMAR SINHA GANESH RAM	RAHUL KR GUPTA NEELAM TIWARY
14	W.P(S)/3137/2019	SRI RAMESH KUMAR SINGH vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION	VENKATESHWAR GOPAL KUNAL KUMAR SINHA NILESH KUMAR GUPTA	ATANU BANERJEE
15	W.P(S)/3347/2019	CLODIA SORENG vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT LEAVE ENCASHMENT	KRIPA SHANKAR NANDA	CHANDRA G. A. BARDHAN
16	W.P(S)/3622/2019	MANMOHAN PRASAD SAH vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION	PEEYUSH KRISHNA CHOUDHARY	ATANU BANERJEE SURESH KUMAR
17	W.P(S)/3786/2019	UMESH PRASAD vs THE STATE OF JHARKHAND RETIREMENT BENEFIT CUM PENSION	DEEPAK KR PRASAD	PRASHANT KR SINGH SURESH KUMAR AMIT KUMAR
18	W.P(S)/3831/2019	MRS SHAKUNTALA DAS vs THE RANCHI UNIVERSITY THROUGH ITS VICE CHANCELLOR RETIREMENT BENEFIT CUM PENSION	SHREE KRISHNA PANDEY ASHRAF ANSARI NILADRI S. MUKHARJEE AWADHESH PANDEY	ANOOP KR MEHTA DARSHANA PODDAR MISHRA NIPUN BAKSHI DEVESH KRISHNA
19	W.P(S)/4139/2019	AMARNATH TIWARI vs THE STATE OF JHARKHAND	AFAQUE AHMED ALTAF HUSSAIN	ATANU BANERJEE
IA NO, 9920/2019 (For Amendment Petition) LEAVE ENCASHMENT				

SERVICES LOK ADALAT (VIRTUAL) CAUSELIST
For Thursday The 26th November 2020
NYAYA SADAN, JHALSA
AT 11:00 AM
LOK ADALAT (BENCH NO.4)

Lok Adalat

1	W.P(S)/493/2017	MD ILYAS vs HUMAN RESOURCES DEPARTMENT	MAHESH KR SINHA	MANOJ KR. NO.3
	PAY SCALE MATTER			
2	Cont.(Cvl)/681/2018	RAJU RAM vs THE STATE OF JHARKHAND	OM PRAKASH TIWARI	JAYANT FRANKLIN TOPPO
	CONTEMPT OF COURTS ACT 1971			
3	Cont.(Cvl)/111/2019	RAJESH KUMAR MANJHI vs THE STATE OF JHARKHAND	PREM PUJARI ROY	BINOD SINGH ANOOP KR MEHTA SURESH KUMAR KRISHNA SHANKAR
	CONTEMPT OF COURTS ACT 1971			
4	Cont.(Cvl)/257/2019	AJAY KUMAR vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH RANJAN KUMAR	BINOD SINGH KRISHNA SHANKAR
	IA NO, 9931/2019 (For Extension Of Time)			
	CONTEMPT OF COURTS ACT 1971			
5	Cont.(Cvl)/912/2019	REGINA HEMBROM vs THE STATE OF JHARKHAND	SWAMI NATH PRASAD RAI	ATANU BANERJEE
	CONTEMPT OF COURTS ACT 1971			
6	W.P(S)/4137/2019	DAMODAR PRASAD SINHA vs THE STATE OF JHARKHAND	AFAQUE AHMED SHARABHIL AHMED ALTAH HUSSAIN	MUKESH KR SINHA
	IA NO, 9890/2019 (For Amendment Petition)			
	LEAVE ENCASHMENT			
7	W.P(S)/5254/2019	HANS KUMAR MANDAL vs THE STATE OF JHARKHAND THROUGH ADDL CHIEF SECRETARY DEPTT OF FOREST ENVIRONMENT AND CLIMATE CHANGE	PREM PUJARI ROY	JAI PRAKASH,(A A G) RUPESH SINGH
	RETIREMENT BENEFIT CUM PENSION			
8	W.P(S)/6555/2019	KUMUDINI TUDU vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	PANKAJ KUMAR SOUMITRA BAROI	ASHOK KR YADAV DHANANJAY KR PATHAK
	PROMOTION			
9	W.P(S)/6968/2019	KALYAN KERKETTA vs THE STATE OF JHARKHAND	RAJENDRA PRASAD GUPTA VIJAY KUMAR	NAVIN KR SINGH
	LEAVE ENCASHMENT			
10	W.P(S)/7046/2019	DEONATH RAM vs THE STATE OF JHARKHAND THROUGH THE SECRETARY	PANKAJ KUMAR CHOUDHARY	ATANU BANERJEE SURESH KUMAR SUNIL KUMAR AGARWAL
	RETIREMENT BENEFIT CUM PENSION			
11	W.P(S)/7306/2019	JOHAN MINZ vs THE STATE OF JHARKHAND	RAJESH KR MISHRA	CHANDRA G. A. BARDHAN
	PROVIDENT FUND			
12	W.P(S)/7370/2019	RAJENDRA PRASAD SHUKLA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF FOREST AND ENVIRONMENT	SHASHI KANT THAKUR	HEMANT KR GUPTA DR.ASHOK KR.SINGH AWADHESH PANDEY
	IA NO, 5637/2020 (For Intervener Petition)			
	RETIREMENT BENEFIT CUM PENSION			

13	Cont.(Cvl)/371/2020 CONTEMPT OF COURTS ACT 1971	RAM CHANDRA PRASAD SINGH vs STATE OF JHARKHAND	SAURAV ARUN UJJAWAL SINHA LAKSHMAN KUMAR	MITHILESH SINGH
14	W.P(S)/436/2020 SALARY MATTER	NASEEB KAUR vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF SCHOOL EDUCATION AND LITERACY	RAHUL KUMAR APOORVA SINGH RANJAN KUMAR	JAYANT FRANKLIN TOPPO
15	W.P(S)/824/2020 ACP MATTER	RAJENDRA PRASAD vs THE STATE OF JHARKHAND	TAPESHWAR NATH MISHRA AMARESH KUMAR	NAVIN KR SINGH MUNNA LAL YADAV
16	W.P(S)/1195/2020 DEATH CUM RETIREMENT BENEFITS	PARWATI MAJHI vs THE STATE OF JHARKHAND	SAIBAL MITRA SANGITA CHOUDHARY (MITRA) UDAY CHOUDHARY	JAI PRAKASH,(A A G) RUPESH SINGH SUNIL KUMAR AGARWAL
17	W.P(S)/1247/2020 RETIREMENT BENEFIT CUM PENSION	DHELIYA DEVI vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	NAND KISHORE PD. SINHA MD SALAHUDDIN ANSARI	DR. GYANENDRA KUMAR VIJAY SHANKAR PRASAD
18	W.P(S)/1819/2020 RETIREMENT BENEFIT CUM PENSION	BASANTI ANGELINA KERKETTA vs THE STATE OF JHARKHAND	SUNIL SINGH	SREENU GARAPATI ARVIND KUMAR MEHTA
19	W.P(S)/3059/2020 RETIREMENT BENEFIT CUM PENSION	DEONISH KIRO vs STATE OF JHARKHAND	MANOJ PRASAD	AMIT KUMAR

SERVICES LOK ADALAT (VIRTUAL) CAUSELIST
For Thursday The 26th November 2020
NYAYA SADAN, JHALSA
AT 11:00 AM
LOK ADALAT (BENCH NO.5)

Lok Adalat

1	Cont.(Cvl)/376/2019 CONTEMPT OF COURTS ACT 1971	DINESH CHANDRA GOSWAMI vs THE STATE OF JHARKHAND	NITU SINHA ARUN KR SINHA	RICHA SANCHITA
2	Cont.(Cvl)/390/2019 CONTEMPT OF COURTS ACT 1971	SUNIL KUMAR SAHU vs THE STATE OF JHARKHAND	PANKAJ KUMAR DEBARSII MONDAL	RUPESH SINGH
3	Cont.(Cvl)/683/2019 CONTEMPT OF COURTS ACT 1971	CHAND MANI DEVI vs THE STATE OF JHARKHAND	MRINAL SINGH SUSHAVAN BHOWMIK	LAL CHANDRAHAS NATH SHAHEDEO AMRESH KUMAR DR.ASHOK KR.SINGH SREENU GARAPATI
4	Cont.(Cvl)/935/2019 CONTEMPT OF COURTS ACT 1971	VICTOR MICHAEL vs THE STATE OF JHARKHAND	RAJEEV RANJAN TIWARY	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
5	Cont.(Cvl)/939/2019 CONTEMPT OF COURTS ACT 1971	SURENDRA DAS vs SHRI AMRENDRA PRATAP SINGH THE PR SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT	LALIT YADAV	RICHA SANCHITA
6	Cont.(Cvl)/952/2019 CONTEMPT OF COURTS ACT 1971	SUSMITA SAHA vs THE STATE OF JHARKHAND THROUGH KULDIP CHOUDHARY	NILESH KUMAR ASMITA SHRIVASTAVA ALKA KUMARI AVISHEK PRASAD AMIT KUMAR SINHA	PRASHANT PALLAV
7	Cont.(Cvl)/1031/2019 CONTEMPT OF COURTS ACT 1971	SUNIL KUMAR vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD	RAHUL KR GUPTA NEELAM TIWARY
8	Cont.(Cvl)/1056/2019 CONTEMPT OF COURTS ACT 1971	S AFTAB HASAN RIZVI vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD	HEMANT KR GUPTA SURESH KUMAR SUNIL KUMAR AGARWAL
9	Cont.(Cvl)/1090/2019 CONTEMPT OF COURTS ACT 1971	KAMAL KUMAR SAHU vs STATE OF JHARKHAND	SAURAV ARUN UJJAWAL SINHA LAKSHMAN KUMAR AMIT KUMAR SINHA	DHANANJAY KR PATHAK ASHOK KR YADAV
10	Cont.(Cvl)/1167/2019 CONTEMPT OF COURTS ACT 1971	JAGARNATH PRASAD vs THE STATE OF JHARKHAND	INDRANIL BHADURI	ANOOP KR MEHTA MR.ASHUTOSH ANAND
11	Cont.(Cvl)/1279/2019 CONTEMPT OF COURTS ACT 1971	RAM HARI KAROWA vs THE STATE OF JHARKHAND	M M SHARMA BINAY KUMAR SINHA VIRENDRA KUMAR SANJAY KR. SINGH	ATANU BANERJEE AMIT KR VERMA SURESH KUMAR
12	Cont.(Cvl)/127/2020 CONTEMPT OF COURTS ACT 1971	RAM PRAVESH YADAV vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD	RAJIV RANJAN
13	Cont.(Cvl)/139/2020 CONTEMPT OF COURTS ACT 1971	DEBU LALBEGIN vs STATE OF JHARKHAND	TARUN KUMAR NO.1	MANOJ TANDON MAHABIR PRASAD

14	Cont.(Cvl)/144/2020 CONTEMPT OF COURTS ACT 1971	PRAKASH CHOUDHARY vs THE STATE OF JHARKHAND	SATISH PRASAD SYED NAUSAD AHMED	RAJIV RANJAN
15	Cont.(Cvl)/242/2020 CONTEMPT OF COURTS ACT 1971	AMAL AJEET KUMAR SOREN vs THE STATE OF JHARKHAND	PRADEEP KUMAR DINESH CHOUDHARY	RAJIV RANJAN
16	Cont.(Cvl)/243/2020 CONTEMPT OF COURTS ACT 1971	DR SUBHASH CHANDRA vs THE STATE OF JHARKHAND	PIYUSH CHITRESH GAURAV ABHISHEKH DEEPANKAR	LAL CHANDRAHAS NATH SHAHEDEO DR.ASHOK KR.SINGH SREENU GARAPATI
17	Cont.(Cvl)/295/2020 CONTEMPT OF COURTS ACT 1971	AGAPIT TETE vs THE STATE OF JHARKHAND	RAHUL KAMLESH BHAWESH KUMAR RAVI KUMAR	MANOJ KR. NO.3
18	Cont.(Cvl)/298/2020 CONTEMPT OF COURTS ACT 1971	KHURSID ALAM vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	RAJIV RANJAN
19	Cont.(Cvl)/320/2020 CONTEMPT OF COURTS ACT 1971	SOHAIL AHMAD ANSARI ALIAS MD SOHAIL AHMAD ANSARI vs THE STATE OF JHARKHAND	PRABHAT KR SINHA DIWAKAR JHA	PRABHAT KUMAR